

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †2254.**

**TO BE ANSWERED ON THE 29TH NOVEMBER, 2016/ AGRAHAYANA 8, 1938
(SAKA)**

IDENTITY CARDS FOR INDIAN AND NEPALESE CITIZENS

†2254. SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has made identity cards mandatory for the citizens of India and Nepal for movement across the borders of the country adjoining Nepal;

(b) if so, the details thereof;

(c) whether the Government has been receiving information regarding criminal, terrorist and anti-national activities at the borders adjoining Nepal;

(d) if so, the details thereof;

(e) whether the Government is considering to fence the Indo-Nepal border in view of increase in anti-national activities in the said region; and

(f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b): No, Madam.

(c) & (d): Instances have come to notice of the Government about criminal, anti-national and other activities including smuggling of psychotropic substances, arms & ammunition, fake Indian currency notes, gold, wildlife products etc. from Indo-Nepal border. During 2016 up to October, 179 cases of narcotics, 9 cases of FICN, 23 cases of wildlife products, 3 cases of gold, 3 cases of antique idols and 33 cases of arms & ammunition smuggling have been reported.

(e) & (f): No, Madam.
